

DIVISION BENCH  
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/250(KB)2022  
IA(COMPANIES.ACT)/182(KB)2023,  
IA(COMPANIES.ACT)/116(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SUSHIL KUMAR BAJAJ VS BAJAJ BUILDCON PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 56</b>

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Petitioners  
Mr. Kundan Kumar, PCS ]

Mr. Joy Saha, Sr. Adv. ] For the Respondents  
Mr. Ritoban Sarkar, Adv. ]  
Mr. Barnik Ghosh, Adv. ]

**ORDER**

1. Ld. Sr. Counsel/Counsel/Authorised Representative appearing on behalf of the respondent present.
2. At the time of calling this matter petitioners are not presented.
3. Therefore, the matter stands adjourned to **20.05.2024** at **12:30 P.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*